

CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO. : 1

04.09.2017

O.A./260/933/2016

COUNTER BY R-3 FILED COPY

SERVED, BUT 2ND COPY OF COUNTER M/O RAILWAYS

NOT FILED

ITEM NO:37

FOR APPLICANTS(S) Adv. : Mr. A. Nanda, Ld. Counsel.

FOR RESPONDENTS(S) Adv.: Mr. N. K. Singh, Ld. Counsel.

Notes of The Registry	Order of The Tribunal
<p>copy of order dt-4-9-17 given to both counsel.</p> <p><i>[Signature]</i> 13/9/17</p> <p><i>[Signature]</i> 13-9-17</p>	<p>Heard Mr. A. Nanda, Ld. Counsel for the applicant and Mr. N. K. Singh. Ld. Counsel for the respondents. Ld. Counsel for the applicant submitted that the relief has already been granted to the Pensioners and the O.A. has become infructuous and wants to withdraw this O.A. Permission is granted. The O.A. is disposed of as infructuous.</p> <p><i>[Signature]</i> (DR. MRITYUNJAY SARANGI) MEMBER (A)</p> <p><i>[Signature]</i> (SUSHSANTA KUMAR PATNAIK) MEMBER (J)</p> <p>pms</p>